

requested for grant of Leave of Absence from 2nd March, 2020 to 3rd April, 2020 during the current (251st) Session of the Rajya Sabha.

Does he have the permission of the House for remaining absent from 2nd March, 2020 to 3rd April, 2020 during the current (251st) Session of the Rajya Sabha?

*(No. Hon. Member dissented)*

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

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#### **RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE**

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on 3rd March, 2020, has allocated time for Government Legislative and Other Business, as follows:-

<b>Business</b>	<b>Time Allotted</b>
1. Discussion on the working of the following Ministries:-	
(i) Rural Development; and Agriculture and Farmers Welfare <i>(To be discussed together)</i>	Four Hours each
(ii) Micro, Small and Medium Enterprises	
(iii) Law and Justice	
(iv) Railways	
2. Consideration and return of the Appropriation Bills relating to the following Demands, after they are passed by Lok Sabha:-	Four Hours <i>(To be discussed together)</i>
(i) Demands for Grants for 2020-21.	
(ii) Supplementary Demands for Grants for 2019-20.	
3. Consideration and return of the Finance Bill, 2020, after it is passed by Lok Sabha.	

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4. Consideration and return of the Appropriation Bills relating to the following Demands, after they are passed by Lok Sabha:-
    - (i) Supplementary Demands for Grants (State of Jammu and Kashmir) for the financial year 2019-20 from 1st April, 2019 to 30th October, 2019. Three Hours  
*(To be discussed together)*
    - (ii) Demands for Grants (Union Territory Jammu and Kashmir) for the financial year 2019-20 from 31st October, 2019 to 31st March, 2020.
    - (iii) Demands for Grants (Union Territory of Jammu and Kashmir) for the financial year 2020-21 from 1st April, 2020 to 31st March, 2021.
  5. Consideration and return of the Appropriation Bill relating to Demands for Grants (Union Territory of Ladakh) for the financial year 2019-20 from 31st October, 2019 to 31st March, 2020, after it is passed by Lok Sabha. Two Hours
  6. Consideration and passing of the following Bills, after they are passed by Lok Sabha:-
    - (i) The Institute of Teaching and Research in Ayurveda Bill, 2020. Two Hours
    - (ii) The Banking Regulation (Amendment) Bill, 2020 Two Hours
    - (iii) The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020. Two Hours
    - (iv) The Medical Termination of Pregnancy (Amendment) Bill, 2020. Two Hours
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